GOVERNMENT OF INDIA MINISTRY OF PETROLEUM AND NATURAL GAS

RAJYA SABHA

UNSTARRED QUESTION NO. 2687

ANSWERED ON-24/03/2025

CSR FUNDING BY PETROLEUM COMPANIES

2687 SHRI JAVED ALI KHAN:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of Corporate Social Responsibility (CSR) funding by public sector petroleum companies during the last five years, year-wise and company wise;
- (b) the details of recipients of CSR funding by public sector petroleum companies during the last five years, year-wise and company wise;
- (c) the details of criteria adopted to select recipients for CSR funds from public sector petroleum companies, company-wise; and
- (d) the details of irregularities reported in selection of recipients for CSR funds from petroleum companies during the last three years, company-wise and year-wise?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SURESH GOPI)

(a) The details of the Corporate Social Responsibility (CSR) funding by the public sector petroleum companies during the last five years, year-wise and company wise is given below: -

(₹ in Crore)

| Public Sector Petroleum Companies | 2019-20 | 2020-21 | 2021-22 | 2022-23 | 2023-24 | Total |
|---|---------|---------|---------|---------|---------|-------|
| ONGC | 607 | 553 | 458 | 476 | 635 | 2729 |
| IOCL | 543 | 460 | 298 | 264 | 458 | 2023 |
| BPCL | 346 | 145 | 138 | 129 | 158 | 916 |
| HPCL | 182 | 156 | 136 | 155 | 76 | 705 |
| GAIL | 125 | 148 | 205 | 99 | 176 | 753 |
| OIL | 125 | 105 | 164 | 98 | 123 | 615 |
| MRPL | 76 | 25 | 10 | 9 | 20 | 140 |
| NRL | 63 | 53 | 59 | 74 | 94 | 343 |
| CPCL | 17 | 2 | 10 | 6 | 20 | 55 |
| EIL | 11 | 13 | 34 | 6 | 12 | 76 |
| BL | 5 | 5 | 10 | 4 | 4 | 28 |
| Total | 2100 | 1665 | 1522 | 1320 | 1776 | 8383 |

(b) to (d): Oil & Gas Public Sector Petroleum Companies undertake CSR activities under the heads identified under Schedule VII of the Companies Act, 2013 with special focus on Health (Nutrition, Sanitation, and Drinking Water), Education, Skill Development, Rural Development, Women Empowerment, Environment Oriented Initiatives and Care for the Elderly & Differently-abled Persons. CSR is a Board-driven process and the Board of the company is empowered to plan, approve, execute, and monitor the CSR activities of the company based on the recommendations of its CSR Committee. The CSR activities are undertaken by public sector petroleum companies by themselves or through agencies/Department of Central/State Governments.

Activity/State/Implementing agency wise the details of the recipients along with CSR activities undertaken and funds spent thereon during the last five years are available on the respective websites of public sector petroleum companies i.e. www.ongcindia.com, www.iocl.com, www.bharatpetroleum.com, www.hindustanpetroleum.com, www.gailonline.com, www.engineersindia.com, www.nrl.co.in, www.mrpl.co.in, www.cpcl.co.in, www.balmerlawrie.com, www.oil-india.com.

The implementing agency/recipient of CSR funds is selected based on the criteria defined in CSR Rules of Section 135 of the Companies Act. Complaints of irregularities, if any, received in respect of CSR implementation are processed in accordance with PSU policy/guidelines through standard procedures along with reference to terms and conditions of Memorandum of Understanding/work order etc. for that project.
